

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.119/397-398/NCLT/AHM/2016 (New) C.P.No. 23/397-398/CLB/MB/2015 (Old)

Coram: Hon'ble Mr. MADAN BALACHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 08.06.2020

Name of the Company: Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

Section: Section 397-398 of the Companies Act 1956.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

ORDER

(THROUGH VIDEO CONFERENCING)

No one appeared for the Petitioner.

Learned PCS Mr. Kunjal Dalal appeared for the Respondent.

The preponement application already become infructuous, hence, stands disposed of.

The matter is fixed for hearing on 05.08.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of June, 2020.